

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 2 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2021**

Name of the Company: Peoples General Hospital Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Co. Act, 2013

ORDER

Learned Senior Counsel Mr. Saurav Soparkar appeared for the Petitioner.
Learned Senior Counsel Mr. Navin Pahwa appeared.
Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Ms. Poonam Mathur appeared. Learned PCS Mr. Dilip Kumar Jain appeared for Respondent No.4. Learned Counsel Mr. Amalpushp Shrotri appeared for the Respondent No.2. Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Mr. Hamesh Naidu appeared for the Alliance Industries Limited. Learned Counsel Ms. Trisha Baxi appeared.

At the request of Learned Counsel for Respondent no.1, the matter is adjourned.in part.

Matter to appear for further hearing on 01.02.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 28th day of January, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**